

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 213
IB-111/ND/2022
IA-5097/2023

IN THE MATTER OF:

State Bank of India (through RP)

... Applicant/Petitioner

Versus

Sh. Krishan Kumar Basia

...

Respondent

Under Section: 95 (1) of IBC (CIRP)

Order delivered on 01.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Adv. Abhishek Anand, Adv. Sikhar Tiwari

For the Financial Creditor (Central Bank of India) : Adv. R.K. Srivastaa, Adv. IPS Oberoi in IA-5097/2023

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 08.02.2024.

Sd/-
(COURT OFFICER)